

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-07-2024 AT 10:30 AM**

**CP(IB) No. 35/95/HDB/2024**

**AND**

**IA (IBC) 881/2024 in CP(IB) No. 35/95/HDB/2024**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Mrs. Gandluri Bharathi Devi &  
M/s. G V S Infra & Industries Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr A Krishnam Raju, for petitioner present physically.  
Learned Counsel Mr Bikki Raveendra Babu, for Personal Guarantor present physically.  
Due to paucity of time, matter adjourned to 09.08.2024 along with IA (IBC) 881/2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**